

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 33

**IA No. 644/2022
And**

CP(IB) No. 79/Vol./Chd/Hry/2021

**Under Section 59, IBC 2016
R 11 NCLT**

In the matter of:

Frontier International (India) Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 15.01.2024.

Sd/-
Court Officer

December 5, 2023
Mukta